NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/586/(IB)/2017

NAME OF THE PETITIONER(S) : NATIONAL SKILL DEVELOPMENT CORPORATION

NAME OF THE RESPONDENT(S)

: EVERONN SKILL DEVELOPMENT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

VIKIAS KUMAIL IAdv. For Applicant PRANAVA CHARAN M.a.

COUNSEL BUR RESPONDENT

ORDER

Shri Vikas Kumar, Counsel for petitioner present. Shri Pranava Charan M G, caused appearance on behalf of respondent and prayed time for filing counter and for making submissions. Representative of Office of the Official Liquidator present. Time enlarged finally at request of counsel for respondent. Put up on 16.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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